

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **20.03.2026** (FRIDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 36/2026 For Stay IA No. 450 & 452/2026 For Urgent Listing IA No. 451/2026	Veera Bhoga Vasanta Rayalu Sabbavarapu & Anr. Vs Sunray Green Space Pvt Ltd & 8 Ors.	Mr. R Sivaraman	Mr. Naresh Kumar Sangam For Caveator
2.	Comp App (AT) (CH) (Ins) No. 150/2026 For Condone Delay IA No. 460/2026 For Stay IA No. 461/2026	VAR Electrochem Pvt Ltd (Auction Purchaser) Vs The Commissioner, Telangana Industrial Infrastructure Corporation Ltd & Anr.	Mr. VVSN Raju	
3.	Comp App (AT) (CH) (Ins) No. 148/2026 For Stay IA No. 453/2026	Dr. Viloo Morawala Patell Vs Biotechnology Industry Research Assistance Council & Anr.	Mr. Rohith R Kamath	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 151/2026 For Stay IA No. 462/2026 For Condone Delay IA No. 463/2026 Delay in refiling IA No. 464/2026 (With Defects)	S. Kanniah Reddy Vs Venkatakrisnan R RP of Kanniah Reddy & Anr.	Mr. VK Sajith	
5.	Comp App (AT) (CH) (Ins) No. 152/2026 For Stay IA No. 465/2026 For Condone Delay IA No. 466/2026 Delay in refiling IA No. 467/2026 (With Defects)	Yamuna Kanniah Reddy Vs Venkatakrisnan R RP of Yamuna Kanniah Reddy & Anr.	Mr. V Ravi Kumar	

6.	Comp App (AT) (CH) (Ins) No. 153/2026 For Stay IA No. 468/2026 (With Defects)	Machala Nagesh Kumar Vs State Bank of India & Anr.	Dr. Pundla Bhaskara Mohan	
7.	Comp App (AT) (CH) (Ins) No. 154/2026 For Stay IA No. 470/2026 (With Defects)	Manchala Chandraiah Vs State Bank of India & Anr.	Dr. Pundla Bhaskara Mohan	
8.	Comp App (AT) (CH) (Ins) No. 155/2026 (With Defects)	The Assistant Commissioner of Customs Vs Rajendra Prasad Tak Liquidator for KVK Nilachal Power Pvt Ltd & 5 Ors	Ms. Bokaro Sapna Reddy	
9.	Comp App (AT) (CH) (Ins) No. 156/2026 (With Defects)	The Assistant Commissioner of Customs Vs UCO Bank & 5 Ors.	Ms. Bokaro Sapna Reddy	

For Orders

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	IA No. 1726/2025 (For Condone Delay) & IA No. 1838/2025 (Delay in refiling) in Comp App (AT) (CH) (Ins) No. 622/2025 For Stay IA No. 1727/2025 For Exemption IA No. 1728/2025	Lulu India Shopping Mall Pvt Ltd Vs Katerra India Pvt Ltd Through its RP, Pankaj Srivastava WITH	Mr. Pradeep Joy	
11.	IA No. 105/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 45/2026 For Stay IA No. 104/2026 For Exemption IA No. 106 & 107/2026	Lulu India Shopping Mall Private Limited Vs Katerra India Private Limited & Anr WITH	Mr. Pradeep Joy	Mr. Anirudh Krishnan R2
12.	IA No. 189/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 72/2026 For Exemption IA No. 186 & 187/2026 For Stay IA No. 188/2026	Lulu IT Infrabuild Pvt Ltd Vs Katerra India Pvt Ltd, through its RP Pankaj Srivastava & Anr	Mr. Pradeep Joy	Mr. Anirudh Krishnan R2

13.	IA No. 327/2026 (For Amendment) in Comp App (AT) (CH) (Ins) No. 67/2026 For Stay IA No. 326/2026	DBS Bank India Ltd Vs The Central Goods and Service Tax Dept., Rep by Asst. Commissioner of Central Tax & 2 Ors.	Mr. VVSN Raju	
14.	IA No. 426/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 90/2026 For Stay IA No. 427/2026 (With Defects)	ARSEC (India) Ltd Rep by Asst. Vice President C Anantha Kumar Vs SA Prem Kumar	Mr. Ramesh Kumar Chopra	
15.	IA No. 266/2026 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 91/2026 For Stay IA No. 265/2026 (With Defects)	ARSEC (India) Ltd Rep by Asst. Vice President C Anantha Kumar Vs S Elangovan	Mr. Ramesh Kumar Chopra	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16.	TA (AT) No. 47/2022 (Comp App (AT) No. 286/2019	Propcare Developers Pvt Ltd Vs Lanco Hills Technology Park Pvt Ltd & 9 Ors	Mr. Y Suryanarayana	Mr. K Ravindranath R1 R7
17.	Comp App (AT) (CH) (Ins) No. 29/2023	Renuka Devi Rangaswamy, RP of Regen Powertech Pvt Ltd Vs Madhusudhan Khemka & 2 Ors	Mr. Surya Teja Nalla	Ms. J Parimalam R1 R2 Ms. Inthu Karunakaran R3
18.	Comp App (AT) (CH) (Ins) No. 229/2023 For Stay IA No. 746/2023 & 426/2025	G. Yoganand Suspended Director of Manjeera Constructions Ltd Vs Catalyst Trusteeship Ltd & 2 Ors. WITH	Mr. Adarsh Subramaniam	Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2
19.	Comp App (AT) (CH) (Ins) No. 232/2023 For Stay IA No. 750/2023 & 428/2025	G. Yoganand Suspended Director of Manjeera Retail Holdings Pvt. Ltd Vs Catalyst Trusteeship Ltd & 2 Ors. WITH	Mr. Adarsh Subramaniam	Mr. Sanjay Kishore R1 Mr. VVSN Raju- R2

20.	Comp App (AT) (CH) (Ins) No. 25/2025 For Direction IA No. 109/2025	Gajjala Yoganand Member of Suspended Board of Directors, Manjeera Retail Holdings Pvt Ltd Vs Birendra Kumar Agarwal,RP of Manjeera Retail Holdings Pvt Ltd & 4 Ors WITH	Mr. Y Suryanarayana	Mr. VVSN Raju- R1 R2 Mr. Sanjay Kishore R3 R4 Mr. Pradeep Joy R5
21.	Comp App (AT) (CH) (Ins) No. 199/2025 For Stay IA No. 563/2025 For Direction IA No. 1187/2025	G Yoganand Promoter Director (Suspended), Manjeera Retail Holdings Pvt Ltd & Anr. Vs Birendra Kumar Agarwal,RP of Manjeera Retail Holdings Pvt Ltd & 3 Ors WITH	Mr. Adarsh Subramaniam	Mr. VVSN Raju- R1 Mr. Pradeep Joy- R2 Mr. Palash Taing- R3
22.	Comp App (AT) (CH) (Ins) No. 200/2025 For Stay IA No. 565/2025 For Direction IA No. 1186/2025	Gajjala Yoganand Promoter Director (Suspended) Manjeera Constructions Ltd & Anr Vs Birendra Kumar Agarwal,RP of Manjeera Construction Ltd & 3 Ors. WITH	Mr. Adarsh Subramaniam	Mr. VVSN Raju- R1 Mr. Palash Taing- R3
23.	Comp App (AT) (CH) (Ins) No. 217/2025 For Stay IA No. 601/2025 For Direction IA No. 1112/2025	G. Yoganand Vs Catalyst Trusteeship Ltd	Mr. Adarsh Subramaniam	Mr. Palash Taing
24.	Comp App (AT) (CH) (Ins) No. 384/2023 For Stay IA No. 1162/2023 Leave to file IA No. 1163 &1164/2023 For Additional docs. IA No. 1015/2024	Paradeep Port Trust Vs Vedanta Limited & Anr	Ms. K Jayasudha	Ms. Deepika Thakur R1 Mr. Pranava Charan R2
25.	Comp App (AT) (CH) No. 56/2024 For Stay IA No. 825/2024	Mekalai Rajkumar Vs Chain-Sys (India) Pvt Ltd & 8 Ors.	Mr. CV Vijayakumar	Mr. EK Kumaresan R2 R9
26.	Comp App (AT) (CH) No. 71/2024 For Stay IA No. 1080/2024 For Exemption IA No. 1081/2024 For Interim relief IA No. 1082/2024	Dr.Madhukar G Angur Vs Abhay Govind Chebbi & 21 Ors.	Ms. Ashima Mandla	Ms. Vandana PL R1 R3 R4 R5 R6 Mr. Cyril Prasad Pais R2 R13 R22 Mr. Chandramouli Prabhakar- R10 R20

27.	Comp App (AT) (CH) (Ins) No. 217/2024	Karthik Rukmini Energy Ltd Vs Deepak Maini, Liquidator, Ind Bharat Thermal Power Ltd. & Anr.	Mr. T Ravichandran	Mr. Shashank Agarwal R1
28.	Comp App (AT) (CH) (Ins) No. 218/2024 For Stay IA No. 583/2024	Karthik Rukmini Energy Limited Vs Deepak Maini, Liquidator, Ind Bharat Thermal Power Ltd.	Mr. T Ravichandran	Mr. Shashank Agarwal
29.	Comp App (AT) (CH) (Ins) No. 408/2024 For Stay IA No. 1113/2024 For Additional docs IA No. 1114/2024	Ch. VN Raghurama Gupta, Shareholder, Promoter and Suspended Director of Ceasan Glass Pvt Ltd Vs Ceasan Glass Pvt Ltd & 2 Ors	Dr. SV Rama Krishna	Mr. VVSN Raju- R2
30.	Comp App (AT) (CH) (Ins) No. 584/2025 For Stay IA No. 1654 /2025 For Urgent Hearing IA No. 1655 /2025 To Dispense with IA No. 1656 /2025 For Direction IA No. 1657/2025	S. Vasudevan Suspended Director of Ozone Homes Pvt Ltd Vs IDBI Trusteeship Services Limited & Anr	Mr. Chandramouli Prabhakar	Mr. Ritesh Kumar Mr. Amir Bavani R2
31.	Comp App (AT) (CH) (Ins) No. 88/2025	H Kishen, Erstwhile Promoter & Suspended Managing Director, Fenoplast Ltd. & Anr. Vs G Kalpana, RP of Feno Plast Ltd. & 3 Ors. WITH	Ms. Madhavalatha Lokireddy	Mr. Ravi Rajagopalan R1 Mr. ML Ganesh- R2 Mr. NP Vijaykumar- R3
32.	Comp App (AT) (CH) (Ins) No. 90/2025 For Exemption IA No. 253/2025 For Stay IA No. 254 & 1552/2025	H Kishen, Erstwhile Promoter & Suspended Managing Director, Fenoplast Ltd. & Anr. Vs G Kalpana, RP of Feno Plast Ltd. & 3 Ors. WITH	Ms. Madhavalatha Lokireddy	Mr. Ravi Rajagopalan R1 Mr. ML Ganesh- R2 Mr. NP Vijaykumar- R3
33.	Comp App (AT) (CH) (Ins) No. 114/2025 For Stay IA No. 320/2025	H Kishen, Erstwhile Promoter & Suspended Managing Director of Fenoplast Ltd & Anr Vs G. Kalpana, RP of Fenoplast Ltd & Anr	Ms. Madhavalatha Lokireddy	Mr. Ravi Rajagopalan R1 Mr. ML Ganesh- R2
34.	Comp App (AT) (CH) No. 102/2025 For Stay IA No. 1114/2025	Dhanalakshmi Srinivasan Builders & Housing Pvt Ltd Vs Chhapra-Hajipur Expressways Ltd & 10 Ors	Mr. Abhishek Jenasenan	Ms. Geeta Battula R1 Mr. Kaushik Narayanan R2 Ms. S Indumathi R5-R7

35.	Comp App (AT) (CH) No. 111/2025 For Stay IA No. 1263/2025	Ch. SV Gopalakrishna Shareholder and Director of Sri Sai Venugopala Agro Farms Pvt Ltd Vs Venkata Satya Lakshmi Chelikani, Director of Sri Sai Venugopala Agro Farms Pvt Ltd & Anr. WITH	Mr. Raja Shekar Rao Salvaj	Mr. BV Satish Kumar, PCS- R1
36.	Comp App (AT) (CH) No. 112/2025 For Stay IA No. 1265/2025	Ch. SV Gopalakrishna Shareholder and Director of Sri Sai Sampath Vinayaka Agro Farms Pvt Ltd Vs Venkata Satya Lakshmi Chelikani, Director of Sri Sai Sampath Vinayaka Agro Farms Pvt Ltd & Anr.	Mr. Raja Shekar Rao Salvaji	Mr. BV Satish Kumar, PCS- R1
37.	Comp App (AT) (CH) (Ins) No. 135/2025	German Solar Asia Pte Ltd Vs Zytech Solar India Pvt Ltd	Mr. Surya Teja Nalla	Ms. Shireen Sethna Baria
38.	Comp App (AT) (CH) No. 160/2025 (With Defects)	Girija Builders Pvt Ltd & 3 Ors. Vs R Yashoda Rao & 4 Ors	Mr. Y Suryanarayana	Mr. Samba Siva Rao R1
39.	Comp App (AT) (CH) (Ins) No. 403/2025 For Stay IA No. 1161/2025	Laxmi Organic Industries Limited Vs S Hari Karthik Liquidator, The Jeypore Sugar Company Ltd	Mr. Santosh Ukkur	Mr. J Manivannan
40.	Comp App (AT) (CH) (Ins) No. 404/2025 For Stay IA No. 1166/2025	Canara Bank Vs Nife Fire Systems Pvt Ltd, Rep By its liquidator, S Rajagopal	Mr. ML Ganesh	Mr. MA Shaji
41.	Comp App (AT) (CH) (Ins) No. 442/2025	Shanti GD Ispat and Power Pvt Ltd Vs Charudutt Marathe & 4 Ors	Mr. Shreyas Jayasimha	Mr. Amir Bavani R1
42.	Comp App (AT) (CH) (Ins) No. 492/2025 To dispense with IA No. 1396/2025 For Stay IA No. 1397/2025	Krishnan Vs C Sanjeevi, Liquidator of Anu Engitech Pvt Ltd & 2 Ors	Ms. V Srimathi	Mr. Jayasankar Toti R1 Mr. Akash Balagee R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
43.	TA (AT) No. 102/2022 (Comp App (AT) (Ins) No. 666/2020)	G Krishna Mohan RP, Leo Meridian Infrastructure Projects and Hotels Ltd. Vs Deputy Director, Directorate of Enforcement & 3 Ors	Mr. Vaijayant Paliwal	Mr. Zoheb Hossain
44.	Comp App (AT) (CH) (Ins) No. 99/2022	SSP Pvt Ltd Vs Vintage Coffee Pvt Ltd	Mr. JR Jayant	Mr. M Maharshi Viswaraj
45.	Comp App (AT) (CH) (Ins) No. 171/2022	Employees' Provident Fund Organization Vs G Madhusudanan Rao, Liquidator of Servomax India Pvt Ltd WITH	Mr. MS Viswanathan	Ms. Mumaneni Vazra Laxmi
46.	Comp App (AT) (CH) (Ins) No. 172/2022	Employees' Provident Fund Organization Vs G Madhusudanan Rao, Liquidator of Servomax India Pvt Ltd	Mr. MS Viswanathan	Ms. Mumaneni Vazra Laxmi
47.	Comp App (AT) (CH) (Ins) No. 290/2022 For Stay IA No. 608/2022 For Directions IA No. 609/2022 For Additional Docs IA No. 147/2023	Dr. Gopala Krishnan MS & Anr. Vs Ravindra Beleyur, RP of Yashomati Hospitals Pvt Ltd & Anr	Mr. V Ranjith Shankar	Mr. T Ravichandran R1 Mr. Edward James R2
48.	Comp App (AT) (CH) (Ins) No. 439/2022 For Exemption IA No. 1113/2022 For Stay IA No. 1114/2022	Indian Renewable Energy Development Agency Limited Vs Kondisetty Kumar Dushyantha & 7 Ors WITH	Mr. Vinod Kumar	Mr. Anant Merathia R1 Mr. IS. Uppin- R2 Ms. Anusha Peri R3, R4 Mr. V Mahesh- R5 Mr. B Chandrasekaran R6 Mr. T Shrinikethan R8
49.	Comp App (AT) (CH) (Ins) No. 119/2023 For Stay IA No. 408/2023	IFCI Limited Vs Kondasetty Kumar Dushyantha & 8 Ors	Mr. AVL Ram Prasad Varma	Mr. Anant Merathia R1 Mr. IS. Uppin- R4 Mr. AS Vishwajith R3, R5 Mr. T Shrinikethan R6, R7

02.00 PM

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 137/2025 For Stay IA No. 1539/2025 For Exemption IA No. 1540/2025 For Direction IA No. 1768/2025 & 200/2026 For Intervention IA No. 1788/2025	Think & Learn Pvt Ltd (In Corporate Insolvency Resolution Process) through its RP, Shailendra Ajmera Vs Aakash Educational Services Ltd & 23 Ors	Ms. Lakshana Viravalli	Mr. Rahul Balaji R1 Mr. Shyamohan R2 Mr. AR Ramanathan R10-R15

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 50/2025 For Stay IA No. 186/2025 To dispense with IA No. 187/2025	Aakash Educational Services Ltd Vs GLAS Trust Company LLC & 2 Ors.	Mr. Vishnu Mohan	Mr. Thriyambak J Kannan- R1 Ms. Pooja Mahajan R2
3.	Comp App (AT) (CH) (Ins) No. 139/2025 For Exemption IA No.374 & 375/2025 For Interim Relief IA No. 376/2025	GLAS Trust Company LLC Vs Shailendra Ajmera, RP of Think & Learn Pvt Ltd & 3 Ors	Mr. Thriyambak J Kannan	Ms. Lakshana Viravalli R1 Mr. Vishnu Mohan R2

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter "**Mentioning-Name**".
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B.
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in